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Title: Need to sanction necessary funds for modernization of Buckingham Canal in Ongole Parliamentary Constituency, Andhra Pradesh as a part of National Waterways No. 4.

SHRI M. SREENIVASULU REDDY (ONGOLE): Today I rise to draw the attention of the House towards modernization of Buckingham Canal which flows through Ongole Parliamentary Constituency in Andhra Pradesh, which I represent. It was planned as per the National Waterways No. 4 project, for which, concerned bill was passed by Parliament in 2008. Proposed waterway No. 4 flows from Kakinada till Puducherry and covers a distance of 1078 km.

The developmental activities of Buckingham canal could not begin as the required funds have not yet been sanctioned.

If developed, it will have huge traffic potential to transport food grains, fertilizers, chillies, tobacco, marine products, granite, fruits and vegetables etc. Various commercial benefits of this project would offer enormous employment opportunities to the people of my constituency.

The North and South Buckingham canal covers the distance of 316 kms and 110 kms respectively. It is economically beneficial since it goes a long distance and it would also act as an important trade link between Southern Andhra Pradesh and Tamil Nadu.

I would like to urge the Government, through this House to take necessary actions for the sanctioning of necessary funds to complete this project.